

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 07th day of June 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (Ins) No.436/2022 & IA 1106/2022	SFO Technologies Pvt Ltd VS Vanu India Pvt Ltd	M/s. Manjula Devi	
2	Comp App (AT) (CH) (Ins) No. 109/2023 IA No. 396 & 397/2023	Arun Agarwal Vs Ram Ratan Kanoongo Erstwhile RP of Suryajyothi Spinning Mills Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana- R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 154/2023 For Condone Delay IA No. 508/2023 Leave to file IA No. 509/2023 For Stay IA No. 507/2023	Employees State Insurance Corporation Vs M/s. Vasan Health Care Private Limited & 2 Ors.	Mr. SP Srinivasan	
4	Comp App (AT) (CH) (Ins) No. 155/2023	V Venkata Sivakumar Vs Hari Karthik & Anr.	V Venkata Sivakumar	
5	Contempt Case (AT) No. 2/2023 In Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K.Subramani & 3 Ors.	Dr. KS Ravichandran	
6	Contempt Case (AT) No. 3/2023 In Comp App (AT) (CH) No. 78/2022	S.K.Ganesan Vs S.Arun & 4 Ors.	Dr. KS Ravichandran	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 112/2023	Ann George Vs K. Parameshwaran Nair WITH	Mr. Pradeep Joy	
8	Comp App (AT) (CH) (Ins) No. 113/2023	E P George Vs K Parameshwaran Nair WITH	Mr. Pradeep Joy	
9	Comp App (AT) (CH) (Ins) No. 114/2023	E P George Vs K Parameshwaran Nair WITH	Mr. Pradeep Joy	
10	Comp App (AT) (CH) (Ins) No. 115/2023	Fancy Mega Projects Private Limited Vs K. Parameshwaran Nair WITH	Mr. Pradeep Joy	
11	Comp App (AT) (CH) (Ins) No. 117/2023 For Condone Delay IA No. 406/2023	E. P. George Vs K. Parameshwaran Nair WITH	Mr. Pradeep Joy	
12	Comp App (AT) (CH) (Ins) No. 118/2023 For Condone Delay IA No. 407/2023	Novelty Clothing Private Limited Vs K. Parameshwaran Nair	Mr. Pradeep Joy	
13	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022, For Stay IA No.308/2022	Nanadamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt. Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan
14	Comp App (AT) (CH) No. 98/2022 For Stay IA No 810/2022 For Urgent Hearing IA No. 811/2022 For Condone Delay IA No. 812/2022	Laly Joseph Vs Indo - Asian News Channel Pvt Ltd & 2 Ors	Mr. A.M. Sridharan	Mr. Prasad Vijaykumar- R1- R3
15	Comp App (AT) (CH) No. 34/2023 For Stay IA No. 324/2023 Early Hearing IA No. 325/2023	Laly Joseph Vs Indo-Asian News Channel Pvt.Ltd	Mr. A.M. Sridharan	Mr. Prasad Vijaykumar- R1-R3

16	Comp App (AT) (CH) (Ins) No. 61/2023 For Condone Delay IA No. 225/2023 For Stay IA No. 226/2023	K Narayanasamy Vs J Karthiga & 3 Ors	Mr. TK Bhaskar	Mr. VV Sivakumar Mr. Ravi – R1 Mr. Ravi Rajagopalan- R4
17	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 Leave to file IA No. 342/2023 For Exemption IA No. 340/2023 To implead IA No.380, 381 & 382/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh
18	Comp App (AT) (CH) (Ins) No. 122/2023 For Stay IA No. 415/2023 For Exemption IA No. 416/2023	Ashok Kriplani Vs Ramanathan Bhuvaneshwari & Anr.	Ms. Shweta Mahajan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	Comp App (AT) (CH) (Ins) No 232/2022 Urgent Hearing IA No.87/2023	Aditya Birla Finance Limited Vs Mr. M Murugesan Liquidator, Velohar Infra Pvt Ltd	M/s V Legal Empire	Mr.S.Sathyanaray anan
20	Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay IA No. 1088/2022 & 323/2023 For Additional docs. IA No.1090/2022 & 322/2023	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Ms. Ankita Paul Mr. BSV Prakash Kumar	Mr. NP Vijaykumar-R1, R3 Mr. Karthik Seshadri- R2 Mr. Srinandan- R4
21	TA (AT) No. 70/2021 (Comp App (AT) (Ins) No. 220/2020)	360 Realtors LLP Vs GM Infiniti Dwelling (India) P Ltd	Mr. Vaibhav Mahajan Ms. Srishti Girdhar	Mr. SP Singh Chawla

22	TA (AT) No.131/2021(CA (AT) No.125/2019)	State Bank of India Vs United Breweries Holdings Limited & Ors.	Mr. C.Vidhyashankar	Mr. A.Raghunath- R1-R3 Mr. Chitranshul A. Sinha- R5
23	TA (AT) No.188/2021 (CA (AT) No.77/2019)	Dr. Joe Verghese Ors Vs Omega Hospitals Pvt Ltd & Ors.	Mr. Naveen R.Nath	Mr. AM Sridharan- R1 Mr. Prasad Vijayakumar- R5
		WITH		
24	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors	Mr. Ayush Choudhary	Mr. AM Sridharan- R1 Mr. Prasad Vijayakumar- R5
25	Comp App (AT) (CH) (Ins) No. 68/2022 Ex-Parte Relief IA No. 143/2022	Hindustan Newsprint Employees Co-Operative Bank Limited Vs. Hindustan Newsprint Limited Velloor	Mr. Alias M. Cherian	Ms. Srishti Thukral- R1 Ms.D. Reetha-R2
		WITH		
26	Comp App (AT) (CH) (Ins) No. 69/2022 Ex-Parte Relief IA No. 144/2022	Glassfibers Vs. Hindustan Newsprint Limited Velloor	Mr. Alias M. Cherian	Ms. Srishti Thukral- R1 Ms. D. Reetha-R2
		WITH		
27	Comp App (AT) (CH) (Ins) No. 73/2022 Ex-Parte Relief IA No. 154/2022	Thamban P Vs. Hindustan Newsprint Limited Velloor	Mr. Alias M. Cherian	Ms. Srishti Thukral- R1 Ms. D. Reetha-R2
		WITH		
28	Comp App (AT) (CH) (Ins) No. 75/2022 Ex-Parte Relief IA No. 155/2022	Sunil P.K Vs. Hindustan Newsprint Limited Velloor & Anr.	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
		WITH		
29	Comp App (AT) (CH) (Ins) No. 77/2022 Ex-Parte Relief IA No. 156/2022	Shaji V K Vs. Hindustan Newsprint Limited	Mr. Alias M. Cherian	Ms. Srishti Thukral- R1 Ms. D. Reetha-R2
30	Comp App (AT) (CH) (Ins) No. 148/2022 For Dispense with IA No. 346/2022 For Stay IA No. 345/2022	BV Gautham Vs Clarke Energy India Pvt Ltd	Mr. T.K Bhaskar	Mr. Yogesh Kanna- R1 Mr.AG Sathiyarayanan- R2

31	Comp App. (AT) (CH) (Ins) No. 98/2021 To Dispense with IA No. 178/2021 For Stay IA No. 179/2021	Cochin Pharma Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr. Bijoy P Pulipra-R1 Mr. Pradeep Joy & Ms. Abhirami Dinesh-R2
32	Comp App. (AT) (CH) (Ins) No. 99/2021 To Dispense with IA No. 180/2021 For Stay IA No. 181/2021	Oriol Health Care Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr. Bijoy P Pulipra- R1 Mr. Pradeep Joy & Ms. Abhirami Dinesh- R2
33	Comp App. (AT) (CH) (Ins) No. 100/2021 To Dispense with IA No. 182/2021 For Stay IA No. 183/2021	Rathnam & Co Vs Bijoy Prabhakaran Pulipra WITH	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr. Bijoy P Pulipra-R1 Mr. Pradeep Joy & Ms. Abhirami Dinesh- R2
34	Comp App. (AT) (CH) (Ins) No. 101/2021 To Dispense with IA No. 185/2021 For Stay IA No. 186/2021	Universal Pharma Distributors Vs Bijoy Prabhakaran Pulipra WITH	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr. Bijoy P Pulipra-R1 Mr. Pradeep Joy & Ms. Abhirami Dinesh-R2
35	Comp App. (AT) (CH) (Ins) No. 102/2021 To Dispense with IA No. 188/2021 For Stay IA No. 187/2021	Advanced Medical Technologies Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr. Bijoy P Pulipra-R1 Mr. Pradeep Joy & Ms. Abhirami Dinesh-R2
36	Comp App. (AT) (CH) (Ins) No. 103/2021 To Dispense with IA No. 189/2021 For Stay IA No. 190/2021	Brooklyn Associates Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair Mr. Ramalinga VA	Mr. Bijoy P Pulipra-R1 Mr. Pradeep Joy & Ms. Abhirami Dinesh-R2
37	Comp App. (AT) (CH) (Ins) No. 105/2021 To Dispense with IA No. 191/2021 For Stay IA No. 192/2021	Varghese & Co Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr. Bijoy P Pulipra-R1 Mr. Pradeep Joy & Ms. Abhirami Dinesh-R2

38	Comp App. (AT)(CH)(Ins) No. 106/2021 To Dispense with IA No. 193/2021 For Stay IA No. 194/2021	Topcare Surgicals Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2
		WITH		
39	Comp App. (AT)(CH)(Ins) No. 149/2021 For Condone Delay IA No. 295/2021 For Stay IA No. 293/2021 To Dispense with IA No. 294/2021 To implead IA No. 329/2021	Orlem Pharm P Limited Vs PVS Memorial Hospital P Ltd & 2 Ors	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr. Pradeep Joy & Ms. Abhirami Dinesh-R2
		WITH		
40	Comp App. (AT) (CH) (Ins) No. 191/2021 To Dispense with IA No. 386/2021 For Stay IA No. 387/2021	Pharmacon Vs Bijoy P Pulipra RP of PVS Memorial Hospital P Ltd & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy- R2
		WITH		
41	Comp App (AT) (CH) (Ins) No. 203/2021 For Condone Delay IA No. 409/2021 To Dispense with IA No. 408/2021 For Stay IA No. 407/2021	St. Antonys Medical Distributors Vs PVS Memorial Hospital Pvt Ltd & 2 Ors	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy Ms. Abhirami Dinesh-R2
		WITH		
42	Comp App (AT) (CH) (Ins) No. 206/2021 To dispense with IA No. 412/2021 For Stay IA No. 413/2021	Synergy Associates Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy- R2
		WITH		
43	Comp App (AT)(CH)(Ins) No. 232/2021 To dispense with IA No. 483/2021 For Stay IA No. 484/2021	Gravity Healthcare Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy- R2
		WITH		
44	Comp. App (AT) (CH)(Ins) No. 273/2021 To dispense with	ABC Medical Vs Bijoy Prabhakaran Pulipra RP & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra-R1 Mr.Pradeep Joy- R2

	IA No. 592/2021 For Stay IA No. 593/2021	WITH		
45	Comp App (AT) (CH) (Ins) No.242/2022 To dispense with IA No. 514/2022 Leave to file IA No. 515/2022 For Stay IA No. 516/2022	Ideal Surgicals Vs Bijoy Prabhakaran Pulipra	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr. Bijoy P Pulipra- R1
46	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No. 252/2022 For Direction IA No. 784/2022 To Implead IA No.314,1031/ 2022 Urgent Hearing IA No.1024/2022	Sheena Adarsh Vs The Punjab National Bank & Anr	Mr. Rohan Rajasekaran	M/s NVS & Associates- R1 Mr. VV Sivakumar- R2
47	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 Early Hearing IA No. 20/2022	S. Rajendran Vs South India Hotels Private Limited & 8 Ors WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. N.V. Prakash- R9
48	Comp App (AT) (CH) (Ins) No.1/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Addittional docs. IA No. 3/2022 For Urgent Hearing IA No. 1022/2022 To implead IA No. 1023/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi- R1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh- R10
49	Comp App (AT) (CH) (Ins) No. 41/2022 For Delay IA No. 85/2022, For Exemption IA. No 86/2022, For Stay IA No.87/2022	Bharani Properties and Developers P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj

	For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	WITH		
50	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022, For Stay IA No.89/2022, For Exemption IA No 90/2022, For Direction IA No.194/2022, To Intervene IA No.904/2022, For Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022& 206/2023	Manoharamma Hotel Investment P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj
51	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022, For Exemption IA No. 187/2022 For Leave to file IANo.188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022& 205/2023	K.Bapaiah Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
52	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd WITH	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
53	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd	Mr. ML Ganesh	Ms. Mano Ranjani R2
54	Comp App (AT) (CH) (Ins) No.30/2022 For Condone delay IA No. 58/2022 For Exemption IA No. 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand

	For Stay IA No. 59/2022			
		WITH		
55	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) For Adv. Hg. IA No. 71/2023	Mr. Vijay Kumar Penmetsa Vs Mr. Sisir Kumar Appikatlle & Ors	Mr. Abishek Anand	Mr. Y. Suryanarayana R1
56	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav & Anr.	Mr. AS Arvind	Mr. K Gaurav Kumar- R1 M/s Ramasubramania m- R2
		WITH		
57	Comp App (AT) (CH) (Ins) No.156/2021 For Condone Delay IA No. 315/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav - Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr.	Mr. K Gaurav Kumar	Mr. J. Manivannan
		WITH		
58	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr	Mr.Ramasubramaniam Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2
59	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors.	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C VigneswaranR7 Ms. Priyadarshini Natarajan- R8 Mr. NP VijaykumarR10
60	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022 IA No. 330/2023	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Sri Ramalinga Mills Pvt Ltd & 9 Ors.	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar-R2-R5 Mr. C VigneswaranR6 Ms. Priyadarshini Natarajan- R7 Mr. Sri Ram Venkatavaradan- R9 Mr. AR Ramanathan- R10
		WITH		
61	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
		WITH		

62	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Directions IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023 For Directions IA No. 429/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar-R7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan- R10
63	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Directions IA No. 99/2023 For Directions IA No. 430/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan- R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan- R7
64	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Private Limited	Mr. Edward James	Mr. Perikal K Arjun
65	Comp App (AT) (CH) (Ins) No. 288/2022 Leave to file IA No. 607/2022 To dispense with IA No. 605/2022 For Stay IA No. 606/2022	Pace Biomedical Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	Mr. Bijoy P Pulipra-R1 Mr. Pradeep Joy- R2

01:00 PM

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
66	TA No. 79/2021 (Comp App (AT) (Ins) No.851/ 2020 & IA No.432/2021 For Urgent Hearing IA No.191/2023 For Additional docs. IA No. 329/2023	Konduru Prasanth Raju Vs. Sri Suresh Kumar & 17 Ors	Ms. Lakshmi Menon	Mr. Darpan KM- R1 Ms. Usha DN-R5 Mr. Tushar Singh R12, R16 Mr. Ashok Kriplani R18

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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